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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/10	TP 21/16	Hearing	397 /398	Y.N. Ramachandra Rao & 12 Others Vs. Efficient Management Services P. Ltd. & 10 Others.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

Savitha-S
9591408554
[From Manmohan P.N.
Association] Petitioners 

ORDER

Counsel for petitioner is present. Counsel for Respondents is also present. They are directed to file 2 sets of copies. Further counsel for petitioner is directed to take steps to implead R3. List it on 27/6/2017.


Member (J)


Member (T)